

1	2	3	4	5	6	7
Kerala	86.00	58.86	139.64	117.09	78.00	62.57
Tamil Nadu	355.00	285.35	401.68	452.38	165.00	89.55
Gujarat	980.00	832.91	654.20	598.09	84.00	38.34
Madhya Pradesh	570.47	648.73	626.18	1008.28	83.97	82.78
Chhattisgarh	450.00	440.31	331.47	293.89	81.00	70.71
Maharashtra	1340.00	1126.41	1570.02	1529.75	270.00	198.19
Rajasthan	555.00	519.10	312.40	314.67	24.50	9.03
Haryana	775.00	769.14	260.60	378.53	30.00	13.12
Punjab	1225.00	1268.89	410.60	367.45	43.50	33.01
Himachal Pradesh	35.00	35.56	7.50	9.58	0.30	0.29
Jammu and Kashmir	62.50	90.71	37.50	22.81	9.50	4.80
Uttar Pradesh	2350.00	2557.40	1135.30	1551.34	90.00	70.87
Uttarakhand	130.00	138.27	44.00	30.41	5.00	4.12
Bihar	790.00	643.00	365.85	376.62	70.00	72.91
Jharkhand	138.00	100.77	102.18	60.12	17.50	8.12
Odisha	342.14	237.19	328.14	229.28	89.39	53.09
West Bengal	418.00	508.11	557.47	561.53	126.90	140.62
Assam	126.15	112.36	27.82	17.43	52.20	23.49
ALL INDIA	12722.51	11983.31	10068.06	10553.39	1791.57	1338.25

Allocations of Urea to Maharashtra

2995. SHRI AVINASH PANDE: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that Essential Commodities Act (ECA) plan for supply of Urea for Kharif, 2012 allocates 599.5 thousand tonnes of Urea to the State of Maharashtra;

(b) if so, the average cost incurred for this allocation and the percentage does it form of the total cost incurred for the West Zone; and

(c) whether this allocation is sufficient for the State of Maharashtra considering the vast area under cultivation for Kharif crops?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) Yes, Sir. The Essential Commodities Act (ECA) supply plan of urea during Kharif, 2012 season for Maharashtra is 599.50 thousand tonnes. The balance requirement would be met through the non ECA supply plan.

(b) Average subsidy on urea is approximately Rs. 12000/- per MT. Percentage cost of Maharashtra ECA is approximately 42.15% in the West Zone.

(c) The allocation of urea to the State of Maharashtra would be as per requirement projected by State through the DAC subject to normal rainfall during the season.

Merger of sick fertilizer units with profit earning units

2996. SHRI NARENDRA KUMAR KASHYAP:

SHRI P. BHATTACHARYA:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the details of sick fertilizer units in the country, State-wise;

(b) the status of restructuring of these sick fertilizer units, State-wise;

(c) whether Government proposes to merge sick fertilizer units with profit earning units; and

(d) if so, the details including reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) The detail of sick fertilizer public sector undertakings is given as under:

Name of the Sick PSU	Unit	State
1	2	3
Fertilizer Corporation of India Limited (FCIL)	Sindri	Jharkhand